Interim Resolution Professional : Ravi Bagri IBBI Registration No. IBBI/IPA-001/IP-P00789/2017-18/11344 Name of the corporate debtor: BIRLADP CARPETS PRIVATE LIMITED; Date of commencement of CIRP: 17th February, 2022; List of creditors as on: 14th May, 2022. List of operational creditors (Government dues)

(Amount in Rs.)

SI.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
No.	Depart ment	Government	Date of	Amount	Amount of claim	Nature of	Amount covered	Amount covered	Whether related	% of voting share in CoC	contingent claim	mutual dues,	not admitted	claim under	
			receipt	claimed	admitted	claim	by security	by guarantee				that may be set-off		verification	
							interest		if a	pplicable					
1	Pr. Commissioner of Customs (Import),	Customs	13-05-2022	1,24,80,678	-	Unsecured	0	0	NA	0	(	0 0	0	1,24,80,678	Documents is pending
	ICD, TKD, New Delhi														for verification
1	Total			1,24,80,678	-	0	0	0		0	(	0 0	0	******	